

LOK SABHA
UNSTARRED QUESTION NO. 3725
TO BE ANSWERED ON 23rd MARCH, 2023

Supply of Kerosene

3725. DR. SHASHI THAROOR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has reduced the supply of kerosene to Kerala by forty per cent and if so, the reasons therefor;
- (b) the details of kerosene supply under Public Distribution System to the State of Kerala since April 2022, month-wise;
- (c) whether the Government has conducted any survey studying the impact of such decision on the livelihood of over 20,000 fishermen who use kerosene as boat fuel and if so, the details of the key findings; and
- (d) whether the Union Government has received any formal request from the State Government of Kerala for reinstating the slashed kerosene quota and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) to (d) Government of India makes allocation of PDS Kerosene to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. Taking into account factors, such as increase in domestic LPG/ Piped Natural Gas (PNG) connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc., the allocation of PDS Kerosene to States/UTs have been rationalized since 2010-11. A total of 15552 KL subsidized PDS Kerosene has been allocated to the state of Kerala for FY 2022-23, out of which 15420 KL has been uplifted by Government of Kerala till February, 2023 of FY 2022-23. The quarterly allocation of subsidized PDS Kerosene to the State of Kerala for FY 2022-23 is annexed.

Government has not conducted any survey on the impact of reduction of Kerosene on the livelihood of fishermen who use Kerosene as boat fuel.

Government vide order dated 21st August, 2012 has empowered States/UTs to draw an allocation of one month's quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as natural calamities, religious functions, fisheries, various yatras etc. Considering the request of Government of Kerala, in addition to already allocated quota of 2160 KL of Non-Subsidized PDS Kerosene, additional allocation of Non-Subsidized PDS Kerosene has been done making an overall allocation of 7160 KL Non-Subsidized PDS Kerosene for year 2022-23. Government of Kerala has so far uplifted 5760 KL Non-Subsidized PDS Kerosene till February, 2023 for the 2022-23.

Annexure

Annexure referred to in reply to parts (a) to (d) of the Lok Sabha unstarred question no. 3725 asked by Dr. Shashi Tharoor to be answered on 23.03.2023 regarding Supply of Kerosene

FY	Quarter	Allocation (KL) of subsidized PDS Kerosene to the State of Kerala
2022-23	Q1 (April- June, 2022)	3888
	Q2 (July- September, 2022)	3888
	Q3 (October- December, 2022)	3888
	Q4 (January- March, 2023)	3888